

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.4173
TO BE ANSWERED ON 22.03.2021

VAN DHAN KENDRAS IN UTTAR PRADESH

4173. SHRI KAUSHAL KISHORE:
SHRI P.P. CHAUDHARY :
SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the initiatives taken by the Government for uplifting of the tribal people in India, including in Uttar Pradesh;

(b) the details of the Pradhan Mantri, Van Dhan Self- Help Development Groups and Van Dhan Vikas Kendras, State-wise including the membership of such groups;

(c) the details on the financial assistance provided by the Ministry under the scheme to the SHGS and Vikas Kendras till now.

(d) the number of tribal enterprises and start-ups that have been registered along with the data on the number of such enterprises and Start-ups state-wise and the support provided under the PM Van Dhan Yojana.

(e) whether there is any scheme planned to encourage the tribal art/products under the Local for Vocal campaign; and

(f) if so, provide details?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Government of India has adopted a multi-pronged strategy of Tribal Sub Plan (TSP) (now called Scheduled Tribe Component) for accelerated development of tribal people across the country including the State of Uttar Pradesh. It envisages channelizing the flow of outlays & benefits from all sectors of development to ST population. STC funds are dedicated source of fund for tribal development. STC includes support for education, health, sanitation, water supply, livelihood etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging gaps.

(b) & (c) The State-wise details of Van Dhan Vikas Kendras sanctioned by TRIFED including the number of Van Dhan SHGs benefitted and the funds sanctioned for VDVKs is enclosed as **Annexure**.

(d) No Van Dhan Vikas Kendras have been registered yet as an enterprise/ start-up under Van Dhan Vikas Yojana.

(e) & (f) The Ministry of Tribal Affairs is implementing a scheme 'Institutional Support for development and marketing of Tribal Product/Produce' wherein Grants-in-aid are provided to State Tribal Development Cooperative Corporations (STDCCs) and Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED). The objective of the scheme is to create institutions to support marketing and development of tribal products, including training and skill up-gradation of tribal Artisans, Craftsmen, MFP gatherers and creation of supply chain infrastructure etc. Under the scheme, TRIFED provides marketing platform for tribal products through its network of 73 Tribes India outlets and 33 consignment counters and 15 Franchise outlets in State Emporiums located across the country along with other e-commerce platforms. TRIFED also organizes National Tribal Festival "Aadi Mahotsav" for development of traditional art and culture of tribal population which includes food and handicraft items. The funds released under the scheme during last three financial years are as under:

(Amount in lakh rupees)

Scheme	2017-18	2018-19	2019-20
'Institutional Support for development and marketing of Tribal Product/Produce'	4495.00	7250.00	12850.00

Annexure referred to in Part (b) & (c) of Lok Sabha Unstarred Question No. 4173 for answer on 22.03.2021

State-wise details of Van Dhan Vikas Kendras, SHGs and Funds Sanctioned

Sl. No	State	Number of VDVks	Amount Sanctioned (In Rs. Lakhs)	Number of beneficiaries	No. of SHGs (20 Members/SHG)
1	Andhra Pradesh	263	3882.9	78818	3941
2	Assam	128	1940	38530	1927
3	Bihar	8	81.5	1630	82
4	Chhattisgarh	139	2085	41700	2085
5	Goa	10	150	3000	150
6	Gujarat	116	1721.2	34424	1721
7	Ladakh (UT)	10	150	3000	150
8	Jharkhand	39	569.7	11601	580
9	Karnataka	19	285	5700	285
10	Kerala	13	195	3900	195
11	Madhya Pradesh	86	1290	25800	1290
12	Maharashtra	264	3960	79350	3968
13	Manipur	100	1496.95	30194	1510
14	Mizoram	159	2306.55	46168	2308
15	Nagaland	92	1380	27600	1380
16	Odisha	156	2269.25	45578	2279
17	Rajasthan	27	402.2	8190	410
18	Sikkim	80	1200	23800	1190
19	Tamil Nadu	7	105	2100	105
20	Telangana	17	255	5100	255
21	Tripura	27	370.85	7429	371
22	Uttar Pradesh	5	59.55	1238	62
23	Uttarakhand	5	74.95	1505	75
	Total	1770	26230.6	526355	26318
